GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1615 TO BE ANSWERED ON 06.03.2018

INCLUSION IN THE LIST OF OBC

1615. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any representation has been received by the Government from Sistakaranam community in the State of Andhra Pradesh, regarding inclusion in OBC category;
- (b) if so, the details thereof; and
- (c) the steps likely to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a) & (b): The following representations were received in the Ministry for inclusion of the Sistakaranam community in the Central List of OBCs for Andhra Pradesh:
 - (i) Letter dated 24.07.2015 form Sh. Ram Mohan Naidu Kinjarapu, M.P. (Lok Sabha) to Minister Social Justice and Empowerment.
 - (ii) Letter dated 31.07.2015 from Shri Ram Mohan Naidu Kinjarapu, M.P.(Lok Sabha) enclosing therewith copy of memorandum submitted by All India Sistakaranam Association regarding inclusion of the Sistankaranam Community in the Central List of OBCs received through Prime Minister Office vide PMO ID dated 13.08.2015.
 - (iii) Memorandum submitted by the Members of All India Sistakaranam Association regarding inclusion of the Sistakaranam Community in the Central List of OBCs.
 - (iv) Letter dated 14.08.2015 from shri M. Venkaiah Naidu the then Minister, Uraban Development, Housing & Urban Poverty Alleviation to Minister, Social Justice and Empowerment forwarding therewith memorandum submitted by All India Sistakaranam Association regarding inclusion of the Sistakaranam Community in the Central List of OBCs.
- (c): The issue of inclusion of Sistakaranam caste/community in the Central List of OBCs for Andhra Pradesh was considered by the National Commission for Backward Classes and rejected the same vide their advice No. A.P./36-37/98 dated 16.11.1998.